

THE HIGH COURT OF MEGHALAYA
SHILLONG

NOTICE

No.HCM. III/04/2015/_____

Dated, Shillong the 07th February 2019

It is notified to all concerned that the SINGLE BENCH of **Hon'ble Mr. Justice S.R. Sen** shall not sit on **07th & 08th February 2019** and cases listed in **Court No. 2** shall be listed next week.

Take further notice that cases listed before the DIVISION BENCH comprising **Hon'ble the Chief Justice and Hon'ble Mr. Justice S.R. Sen** on **Friday, 08th February 2019**, in view of non-availability of **Hon'ble Mr. Justice S.R. Sen**, shall now be taken up the DIVISION BENCH comprising **Hon'ble the Chief Justice and Hon'ble Mr. Justice H.S. Thangkhiew** (except for disabled & part-heard matters).

By order,

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REGISTRAR(JUDL.)

Memo No. HCM. III/04/2015/ 64A

Dated, Shillong the 07th February 2019

Copy for information to: -

1. *The Joint Registrar –cum– Secretary to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong.*
2. *The P.S to Hon'ble Mr. Justice S. R. Sen, High Court of Meghalaya, Shillong.*
3. *The P.S to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong.*
4. *The Advocate General, High Court of Meghalaya, Shillong.*
5. *The Central Government Counsel, High Court of Meghalaya, Shillong.*
6. *President / Secretary, High Court Bar Association, Shillong.*
7. *President / Secretary, Shillong Bar Association, Shillong.*
8. ☒ *The Systems Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.*
9. *Notice Board.*
10. *Office File.*


REGISTRAR (JUDL.)